



**Form 4****List of total no. of cases randomly allocated during the month**

| Sr. No | Court                              | District | Court Name | Court No. | Case Type | Case Count<br>(No. of cases<br>randomly<br>allocated) |
|--------|------------------------------------|----------|------------|-----------|-----------|-------------------------------------------------------|
| 1      | High court of<br>Andhra<br>Pradesh | --       | --         | --        | --        | --                                                    |

**Form 5****List of cases in which Case Management hearing was held during the month**

| Sr. No. | Court                              | District | Case No. | Petitioner<br>Name Vs.<br>Respondent<br>Name | Advocate | Date of<br>Registration | Date of Case<br>Management<br>Hearing |
|---------|------------------------------------|----------|----------|----------------------------------------------|----------|-------------------------|---------------------------------------|
| 1       | High Court<br>of Andhra<br>Pradesh | --       | --       | --                                           | --       | --                      | --                                    |

**Form 6**

**Contested commercial cases disposed during the month**

| Sr. No | Court                        | District | Case No.                 | Petitioner Name Vs. Respondent Name                                                                        | Advocate            | Date of Registration | Whether Urgent Relief was sought and Pre-Institution mediation did not take place (Yes/No) | Date of Decision | Days for disposal | Nature of Disposal (Contested/Settled) | Date of Execution of Degree | Number of days for execution of decree from date of decision | Act Section                 |
|--------|------------------------------|----------|--------------------------|------------------------------------------------------------------------------------------------------------|---------------------|----------------------|--------------------------------------------------------------------------------------------|------------------|-------------------|----------------------------------------|-----------------------------|--------------------------------------------------------------|-----------------------------|
| 1      | High Court of Andhra Pradesh | --       | ICO MAO A No. 13 of 2023 | M/s LSS Ocean Transport DMCC Vs.<br>1) Rastriya Ispat Nigam Limited RINL<br>2) Gangavaram Port Limited GPL | Vivekanda Ramineni  | 24-11-2023           | No                                                                                         | 02-01-2024       | 39                | Withdrawn                              | --                          | --                                                           | Order 23, Rule 1&2 of C.P.C |
| 2      | High Court of Andhra Pradesh | --       | ICO MAO A No. 14 of 2023 | Bainbridge Navigation DMCC Vs.<br>1) Rashtriya Ispat Nigam Ltd<br>2) Adani Gangavaram Port Ltd             | Sai Sanjay Suraneni | 18-12-2023           | No                                                                                         | 10-01-2024       | 23                | Withdrawn                              | --                          | --                                                           | Order 23, Rule 1&2 of C.P.C |

|   |                              |    |                         |                                                                                                              |                    |            |    |            |    |           |    |    |                             |
|---|------------------------------|----|-------------------------|--------------------------------------------------------------------------------------------------------------|--------------------|------------|----|------------|----|-----------|----|----|-----------------------------|
| 3 | High Court of Andhra Pradesh | -- | ICO MAO A No. 2 of 2024 | M/s LSS Ocean Transport DMCC Vs.<br>1) Rashtriya Ispat Nigham Limited RINL<br>2) Gangavaram Port Limited GPL | Vivekanda Ramineni | 08-01-2024 | No | 23-01-2024 | 15 | Withdrawn | -- | -- | Order 23, Rule 1&2 of C.P.C |
|---|------------------------------|----|-------------------------|--------------------------------------------------------------------------------------------------------------|--------------------|------------|----|------------|----|-----------|----|----|-----------------------------|

### Form 7

#### Summary of Commercial Cases during the month

| Sr. No | Court                        | District | Total no. of cases pending on the 1 <sup>st</sup> day of the month | Total no. of cases instituted during the month | Total no. of cases disposed during the month | Total no. of cases pending at the end of the month |
|--------|------------------------------|----------|--------------------------------------------------------------------|------------------------------------------------|----------------------------------------------|----------------------------------------------------|
| 1      | High Court of Andhra Pradesh | --       | 103                                                                | 7                                              | 3                                            | 107                                                |